IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJAY DWIVEDI ON THE 25th OF JANUARY, 2024

WRIT PETITION No. 8368 of 2023

BETWEEN:-

B.L. VERMA S/O TARACHAND VERMA, AGED ABOUT 63 YEARS, OCCUPATION: RETIRED AS GRAMEEN KRISHI VISTAR ADHIKARI O/O AMARWARA DISTRICT CHHINDWARA R/O NEAR GURUKUL **SCHOOL** CHHINDWARA **ROAD** AMARWARA **TEHSIL** AMARWARA DISTRICT CHHINDWARA (MADHYA PRADESH)

....PETITIONER

(BY SHRI M.R. VERMA - ADVOCATE)

AND

- 1. THE ACCOUNTANT GENERAL (A AND E)- II MADHYA PRADESH LEKHA BHAWAN JHANSHI ROAD GWALIOR (MADHYA PRADESH)
- 2. SENIOR ACCOUNT OFFICER (FUND) 23 IN THE O/O ACCOUNTANT GENERAL (A AND E) II MADHYA PRADESH GWALIOR (MADHYA PRADESH)
- 3. THE DISTRICT TREASURY OFFICER CHHINDWARA (MADHYA PRADESH)
- 4. SUB DIVISIONAL AGRICULTURE OFFICER O/O FARMER WELFARE AND AGRICULTURE DEVELOPMENTAMARWARA DISTRICT CHHINDWARA (MADHYA PRADESH)

....RESPONDENTS

(BY SHRI TAPAN BATHRE - PANEL LAWYER)

This petition coming on for admission this day, the court passed the

following:

ORDER

Petitioner has moved IA No.380/2024, which is an application seeking permission to withdraw the petition.

Considering the reasons assigned in the application, IA No. 380/2024 is allowed.

Petition is dismissed as withdrawn.

(SANJAY DWIVEDI) JUDGE

RAGHVENDRA

